

(b) if so, the action taken by the Board for Industrial and Financial Reconstruction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) The State Government have not recommended to the Board for Industrial and Financial Reconstruction (BIFR) to close down or privatise any Corporation of the State.

(b) Does not arise.

Commission Agents in Indian Drug and Pharmaceuticals Ltd.

4562. SHRI MRUTYUNJAYA NAYAK: Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 24 on November 20, 1991 and state:

(a) whether the requisite information has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) to (c). Indian Drugs & Pharmaceuticals Limited has furnished the information. It is being processed for being placed on the Table of the House.

[*English*]

Production by Bharat Nphthalmic Glass Limited Durgapur

4563. SHRI MRUTYUNJAYA NAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have examined the proposals for increasing the

production of Bharat Ophthalmic Glass Limited situated in Durgapur;

(b) if so, the outcome thereof;

(c) the action being taken by the Union Government thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (d). Various proposals to increase the production of Bharat Ophthalmic Glass Limited at Durgapur through modernisation, renewal, replacement etc. are being worked out. No concrete proposal has as yet emerged.

[*Translation*]

Awarding of contracts by DDA

4564. SHRI MRUTYUNJAYA NAYAK: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on November 20, 1991 to Unstarred Question No. 115 and state:

(a) whether the information with regard to awarding of contracts without inviting tenders by the DDA has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

(c) The matter is still under investigation since the volume of records to be examined is very large.